



**Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu/Srinagar**

Notification

Jammu, the 24 November, 2018.

SRO 519 .- In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of **Miss Shashi Kanta** D/o Shri Amar Nath R/o Ward No. 7, Parole, Member Ward No. 7 of Municipal Committee, Parole to have been declared as elected President of the Municipal Committee, Parole.

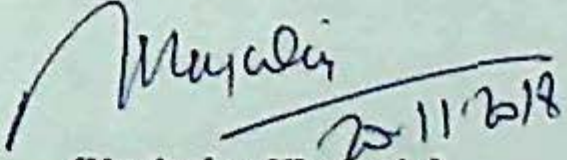
By order of the Government of Jammu and Kashmir.

Sd/-
(K.B. Agarwal) IAS
Financial Commissioner
Housing & Urban Dev. Department.
Dated: 20 .11.2018

No: HUD/LSG/ULBJ/257/2018

Copy to the:-

1. Chief Electoral Officer, J&K, Srinagar.
2. Divisional Commissioner, Jammu.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Commissioner/Secretary to Government, Law Department.
5. Special Secretary to Chief Secretary.
6. Deputy Commissioner, Kathua.
7. Director, Urban Local Bodies, Jammu.
8. General Manager, Ranbir Government Press, Jammu for publication in the Government Gazette.
9. Private Secretary to Financial Commissioner, Housing and Urban Development Department.
10. Concerned.
11. Executive Officer, Municipal Committee, Parole.
12. Master file/Stock file.


(Narinder Khajuria)
Additional Secretary to Govt.
Housing and Urban Dev. Department.